

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 10th August, 2001

OA No.216/1999

H.R.Choudhary s/o late Shri Kana Ram Chaudhary r/o D-40, Chomu House, Sardar Patel Marg, Jaipur working as JTO (Bani Park) O/o PGMTD, Jaipur

..Applicant

- Versus

1. Union of India through its Under Secretary to Government of India, Telecommunications Department, Sanchar Bhawan, New Delhi.
2. The Chairman, Telecom Commission, Sanchar Bhawan, New Delhi.
3. Chief General Manager (Telecom) Rajasthan Circle, Jaipur.
4. General Manager (Telecom) District, Jaipur

.. Respondents

Mr. Mahendra Shah, counsel for the applicant

Mr. Vijay Singh, proxy counsel for Mr. Bhanwar Bagri, counsel for the respondents

CORAM:

Hon'ble Mr. S.K.Agarwal, Judicial Member

Hon'ble Mr. A.P.Nagrath, Administrative Member

ORDER

Per Hon'ble Mr. A.P.Nagrath, Administrative Member

Applicant, H.R.Choudhary, has filed this application against the order dated 14/17.5.99 (Ann.A6) by which his name has been deleted from the list of promoted officers promoted vide order dated 14.5.1999 (Ann.A1).

2. The relief prayed for is incidental to the main relief sought by the applicant in OA No.13/99. We have finally disposed of that OA by passing a separate order.

3. In view of the orders passed in OA No. 13/99, this OA has become infructuous and is disposed of as such. No order as to costs.

Chpdt
(A.P.NAGRATH)

Adm. Member

S.K.A.
(S.K.AGARWAL)

Judl. Member